

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **13.09.2024** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

02:00 PM

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 338/2024 Delay in refiling IA No. 918/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt. Ltd.	Mr. Sidhartha Kumar Jain	
2.	Comp App (AT) (CH) (Ins) No. 239/2024 For Stay IA No. 632/2024 For Condone Delay IA No. 633/2024 For Exemption IA No. 634/2024 Delay in refiling IA No. 635/2024	Amit Prasad Dixit & 8 Ors. Vs CS Anuradha Bisani, Liquidator	M/s. Pratiksha Sharma	
3.	Comp App (AT) (CH) (Ins) No. 268/2024 For Condone Delay IA No. 717/2024 For Stay IA No. 718/2024 For Exemption IA No. 719/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator, CS Anuradha Bisani, M/s Lanco Infratech Ltd.	Ms. Pratiksha Sharma	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs PT Joy & 3 Ors.	Mr. Sukumar Nainan Oommen	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2 Ms. Lily Francis- R4

5.	Restoration App. No. 12/2024 in Comp App (AT) (CH) (Ins) No. 226/2023	The Recovery Officer, Employees Provident Fund Organization Vs Shri Nagananthana Mills Limited & Anr.	Ms. R Meenakshi	
6.	IA No. 920/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623 & 919/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.	Mr. B Ravikiran Singh	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No.181/2023 (For Additional docs.) In Comp App (AT) (CH) No. 51/2021 For Direction IA No.610/2022 For Urgent Hearing IA No.609/2022	Mr. P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia- R1
8.	IA No. 987/2022 (For Additional docs.) in TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capital P Ltd & 16 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana R14 -R17 Mr. Rohan Aloor
9.	IA No. 279/2022 (To Implead) in Comp App (AT) (CH) (Ins) No.52/2021 For Stay IA No. 118 & 681/2021 For Urgent Hearing IA No. 120/2021	KCP Shivraman Vs Ms. Subramaniam Aneetha, RP, Karur KCP Packkagings Ltd.	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishnan Ravi
10.	IA No. 2067/2019 (For Condone Delay) in TA 106-107/2021 (Comp App (AT) No. 171-172/2019 For Stay IA No. 2068/2019 For Exemption IA No. 2069/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra

11.	IA No. 590 & 594/2021 (For Additional docs) In Comp App (AT) (CH) (Ins) No.272/2021 To Adv. Hg. IA No. 588/2021 & 508/2022 & 1170/2023 For Exemption IA No.589/2021 For Directions IA No. 204 & 914/2023	Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2
12.	IA No. 344/2022 (For Condone Delay) In Comp App (AT) (CH) No.30/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr.	Mr.C Umashankar	Mr. B Ramana Kumar- R2
13.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	Mr. C Ganapathy Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
14.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	Mr. N Krishnan Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
15.	IA No. 235/2023 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 To dispense with IA No. 236/2023	Mr. D Ramjee Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	
16.	IA No. 842/2023 (For Additional Docs) In Comp App (AT) (CH) No. 66/2023	Ganesan Ashokan Vs Registrar of Companies & Anr.	Ms. Priyadharshini Natarajan	Mr. Avinash Krishnan Ravi
17.	IA No. 564/2023 (For Delay in filing docs.) IA No. 473 & 500/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	Mr. Padmakumar Erst. Director of Uthara Fashion Knitwear Ltd., Vs Stressed Asset Stabilization Fund (SASF) & Anr.	Ms. N Varsha	Mr.T Ravichandran- R1

18.	IA No.233/2024 (Delay in filing Reply) in Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. Perikal K Arjun
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For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 348/2022 For Exemption IA No.779/2022 For Stay IA No.781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member of the Monitoring Committee & Former RP, M/s. Neptune Inflatables Ltd. & Anr. WITH	Mr. Abhishek Raman	Mr. A.G. Sathyanarayana R1 Mr. Rohan Rajasekaran-R2
20.	Comp App (AT) (CH) (Ins) No.372/2022 For Exemption IA No.872/2022 For Stay IA No.873/2022	VGP Finances Ltd. Vs Mr. Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr. WITH	M/s Shivakumar and Suresh	Mr. A.G. Sathyanarayana- R1 Mr. Rohan Rajasekaran-R2
21.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No.910/2023	Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan, Erst. RP of M/s Neptune Inflatables Ltd. & Anr.	Ms. Niharika Ahluwalia	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran- R2
22.	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginning & Pressings Pvt. Ltd. Vs The Sri Venkatesa Mills Ltd.	Mr. Rishabh Gupta	
23.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt. Ltd. & 15 Ors.	Mr. S Chidambaram, PCS	Mr. S Vikas Reddy- R2
24.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No.1392/2023 For Exemption IA No.1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, United Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr.Y Suryanarayana

25.	Comp App (AT) (CH) (Ins) No. 153/2024 For Stay IA No. 406/2024 For Exemption IA No.407/2024	Lanco Infratech Employees Welfare Association Vs Ms. Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Mayank Pandey	Ms. Anuradha Bisani, Liquidator
26.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt. Ltd. Vs Mphasis Ltd. & 2 Ors.	Mr. Amir Bavani	Mr. PS Suman- R1
27.	Comp App (AT) (CH) (Ins) No. 288/2024 For Stay IA No. 756/2024	Mr. Himanshu Srivastava	Mr. Avinash Krishnan Ravi	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No.394/2021	Upender Kumar Agarwal, Suspended Director, Surya Towers Vs State Bank of India & Anr.	Mr.S Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavani-R2
29.	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
30.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr.	Mr. Surya Teja Nalla	Ms. Janani Shankar- R1 Mr. Vinod Kumar- R2
31.	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No.423/2022	Mrs. Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
32.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18

33.	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power and Telecommunications Ltd. Vs Nitin Vishwanath Panchal, Erst. RP, Galada Power and Telecommunications Ltd. & Anr.	Mr. Amogh Simha	Mr. TK Bhaskar-R1 Mr. Ravi Rajagopalan- R2
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
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5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

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For Assistance,

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